

POST OFFER ADVERTISEMENT
M/S ARTECH POWER PRODUCTS LIMITED
("APPL" /"TARGET COMPANY"/"TC")

Registered Office: Anitha Second floor, S A Road, Elamkulam, Cochin - 682020,
Phone No. +91-0484-2203697; Email id : artech.power@gmail.com

Post Offer Advertisement under Regulation 18 (12) in terms of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 Open Offer for Acquisition of 9,81,318 Equity Shares from the Shareholders of Artech Power Products Limited, (Target Company) by Mr. Nirmal Kumar Tiwari and Mr. Vikram Kumar Karanraj Sakaria, Acquirers

This Post Offer Advertisement is being issued by Comfort Securities Limited, (Manager to the Offer), on behalf of Mr. Nirmal Kumar Tiwari and Mr. Vikram Kumar Karanraj Sakaria in connection with the offer made by the Acquirers, in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement with respect to the aforementioned offer was made on 10th May 2012 in Business Standard (English), Business Standard (Hindi) all editions, Mangalam Daily (Malayalam), Cochin and Apla Mahanagar (Marathi), Mumbai edition news papers.

- Name of the Target Company : M/s. Artech Power Products Limited
- Name of the Acquirer(s) and PAC : Mr. Nirmal Kumar Tiwari and Mr. Vikram Kumar Karanraj Sakaria
- Name of the Manager to the Offer : M/s. Comfort Securities Limited
- Name of the Registrar to the Offer: : M/s. Purva Shareregistry (India) Pvt. Ltd
- Offer Details :
 - Date of Opening of the Offer : 9th July 2012, Monday
 - Date of Closure of the Offer : 20th July 2012, Friday
- Date of Payment of Consideration : 31st July 2012, Tuesday
- Details of Acquisition

Sl.No.	Particulars	Proposed in the Offer Document		Actuals	
7.1	Offer Price	Rs. 1.25/- per Equity share		Rs.1.25/- per Equity share	
7.2	Aggregate number of shares tendered	9,81,318		3,700	
7.3	Aggregate number of shares accepted	9,81,318		3,700	
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	12,26,647.50		4,625.00	
7.5	Shareholding of the Acquirers & PACs before Agreements/ Public Announcement (No. & %)	NIL		NIL	
7.6	Shares Acquired by way of Agreements - Number % of Fully Diluted Equity Share Capital	9,83,900 26.07%		9,83,900 26.07%	
7.7	Shares Acquired by way of Open Offer - Number % of Fully Diluted Equity Share Capital	9,81,318 26.00%		3,700 0.10%	
7.8	Shares acquired after Detailed Public Statement - Number of shares acquired - Price of the shares acquired % of the shares acquired	NA		NA	
7.9	Post offer share holding of Acquirer - Number % of Fully Diluted Equity Share Capital	19,65,218 52.07%		9,87,600 26.17%	
7.10	Pre & Post offer shareholding of the Public - Number % of Fully Diluted Equity Share Capital	Pre-Offer		Post-Offer	
		2574100	68.20%	1809082	47.93%
		2574100	68.20%	2786700	73.83%

- The Acquirers accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.
- A copy of this Post Offer Advertisement will be available on the websites of SEBI i.e www.sebi.gov.in, Cochin Stock Exchange Limited website at www.cochinstockexchange.com, Delhi Stock Exchange Limited website at www.dseindia.com and Madras Stock Exchange Limited website at www.madrasstockexchange.in, where the shares of the Target Company is listed and at the registered office of the Target Company i.e Artech Power Products Limited, Anitha Second floor, S A Road, Elamkulam, Cochin - 682020
- Issued by Manager to the Offer on behalf of** Mr. Nirmal Kumar Tiwari and Mr. Vikram Kumar Karanraj Sakaria



COMFORT SECURITIES LIMITED

SEBI Registration No. INM 000011328
A-301, Hetal Arch, S V Road, Malad (W), Mumbai - 400064.
Tel. No: +91-22-28449765/28449766
Fax No. +91-22-28892527
Contact Person: Ms. Mayuri Thakkar.
Email: mayurithakkar@comfortsecurities.co.in
Website: www.comfortsecurities.co.in

Place: Mumbai

Date : 31.07.2012